

**HIGH COURT LEGAL SERVICES COMMITTEE
FOR THE STATE OF TELANGANA**

**3rd Floor, Nyayaseva Sadan, Near Naga Devata Temple,
Gate No.2, High Court Premises, Hyderabad - 500 066.**

Date: 22-6-2026

:: NOTICE ::

The Learned Advocates / Parties are hereby informed that as per the directions of National Legal Services Authority, New Delhi, the Office of High Court Legal Services Committee, is organizing special Lok Adalats for settlement and disposal of pending cases under Sections 138 and 142 of Negotiable Instruments Act, on 3rd Saturdays of July and November, i.e., 18-07-2026 and 21-11-2026 respectively.

Therefore, the learned Advocates and Parties who are willing to settle the cases under Sections 138 and 142 of N.I.Act pending on the file of Hon'ble High Court for the State of Telangana, are requested to approach the Office of the High Court Legal Services Committee, at the earliest along with list of such cases proposed for settlement before the Special Lok Adalats. List of such cases may also be mailed to the e-mail address: secretaryhclsc@gmail.com.

M. Santosh Vardhan
22/6/26

SECRETARY,

High Court Legal Services Committee,
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